The Prasar Bharti (Broadcasting Corporation of India) Amendment Bill, 2008-Contd.

4.00 р.м.

श्री विजय कमार रूपाणी (गजरात): आदरणीय डिप्टी चेयरमैन जी. प्रसार भारती अधिनियम में जो अमेण्डमेंट की चर्चा हो रही है. उस पर हमारे सीनियर साथी आदरणीय कलराज जी ने जो बात रखी कि हमारी पारी इसलिए विराध कर रही है, क्योंकि बिज का जो intention है वह गलत है। प्रसार भारती क्यों आया, कैसे आया, उसकी हिस्टरी हमारे सामने है, क्योंकि प्रसार भारती के पहले जिस तरीके से दरदर्शन का दरुपयोग हो रहा था और दरदर्शन के माध्यम से जो कुछ politically दरदर्शन का उपयोग करके जिस तरीके से सरकार ने काम किया था और उसके आधार पर इस प्रसार भारती का जन्म हुआ। एनडीए की सरकार में यह प्रसार भारती आई। लोकतंत्र तभी ठीक चलेगा, जब तक इनके जो चार पहल हैं, जैसे पार्लियामेंट ठीक से चले. सप्रीम कोर्ट यानी कि न्यायालय ठीक तरीके से काम करे. Opposition को पूरा हक मिले और मीडिया को पूर्ण स्वतंत्रता मिले. ये चार पहल जब तक ठीक नहीं रहेंगे, जब तक यह लोकतंत्र ठीक से नहीं चलेगा। हमारा देश लोकतंत्र के लिए सारी दुनिया में जाना जाता है कि इतने बड़े देश में अच्छी तरह से लोकशाही चल रही है. उसके आधार में ये चार पहल हैं। मझे ऐसा लगता है कि जिस तरीके से यह बिल आया है. उसमें लोकतंत्र की गरिमा को दाग लग रहा है और पुरानी जो कांग्रेस की नीति रही है, जिस तरीके से डॉ॰ वेण गोपाल का issue हुआ, उस समय भी पूरे देश की जनता को यह अच्छा नहीं लगा। आज भी जिस तरीके से दरदर्शन का उपयोग हो रहा है, वह भी बाकी सब पार्टियों के लिए दिक्कत की बात हो रही है। मैं गजरात की बात करूं, तो गवर्नमेंट ऑफ गजरात का जो प्रोग्राम है. उस प्रोग्राम के लिए दरदर्शन को पेमेंट भी करती है. उससे रेवेन्य मिलती है। चनाव था इसलिए पिछले 6-7 महीने से दिल्ली से सचना गई थी कि ये सब बंद कर दो और सरकार पूजा के लिए जो कार्यक्रम कर रही थी. वह कार्यक्रम भी दिखाने के लिए बंद कर दिया। गुजरात सरकार का कार्यक्रम दिखाई नहीं पड़ता था। अलग-अलग राज्य सरकारों को भी यह फर्याद हैं. complaint है कि राज्य सरकार का भी कार्यक्रम उनके पैसे से दिखाने के लिए भी दरदर्शन आज allow नहीं कर रहा है। यह सचना दिल्ली से मिल रही है और वहां के अधिकारी हेल्पलेस दिखाई पड़ते हैं। हमारे यहां भगवान श्री कृष्ण का जन्म उत्सव "जन्माष्टमी" का त्यौहार वर्षों से होता आ रहा है. जिसे रात के बारह बजे लाइव दिखाते थे। वह भी यपीए की सरकार के आने के बाद से दरदर्शन पर बंद हो गया है और लाइव प्रोग्राम दिखा देते हैं और उस पर सिर्फ गजरात और हिन्दत्व की जो बात चल रही है, इसके आधार पर सरकार victimise करके यह कार्यक्रम भी वहां बंद किया है। इस तरह से दरदर्शन का उपयोग हो रहा है। इसका हम विरोध करते हैं। आज कम्यनिस्ट पार्टी बंगाल में है। बंगाल में कम्यनिस्ट पार्टी की सरकार चल रही है। उनकी सरकार का कार्यक्रम चलता है. तो उसमें किसी को कोई हर्ज नहीं होना चाहिए। दसरा पहल भी वहां दिखाने के लिए इजाजत मिलनी चाहिए, लेकिन आज यपीए की सरकार में यह सब दरदर्शन में नहीं मिल रहा है। वहां सिर्फ सेन्टल गवर्नमेंट जो लिखती है. उसके आधार पर कार्यक्रम हो रहा है। अगर हमें दूसरे चैनल्स से competition करनी है. तो इस तरीके से competition नहीं चलेगा। इसरे चैनल्स को जिनती स्वायतता है, उतनी स्वायतता अगर दरदर्शन करेगी, आकाशवाणी करेगी, तभी यह चलेगा। यह आज की स्थिति में समय की मांग है। हम लोग चाहते हैं कि कामत को हटाने के लिए सिर्फ इस बिल का उपयोग हो रहा है, अमेण्डमेंट हो रहा है। इसलिए हमारी पाटी विरोध कर रही है। अगर professional approach लेनी है, कल्चर आदि बाकी सब जो मंत्री जी ने अभी बताया, इस बिल का उद्देश्य जिस तरीके से रखा है, इसमें हम सहमत हैं, लेकिन जिस तरह से कामत को हटाने के लिए यह सब हो रहा है, हमें पहले भी आपका अनुभव है कि आपको mentality में डेमोक्रेटिक सिस्टम को कमजोर करने की जो मानसिकता है, वह ठीक नहीं है, इसलिए हमारी पार्टी की ओर से मैं इसका विरोध करता है। (समाप्त)

SHRI PRIYARANJAN DASMUNSI: Mr. Deputy Chairman, Sir, I am thankful to all the distinguished speakers, from all sections of the House, who have taken part in this debate. I am not making any personal comment on any individual who is outside the House. But, Sir, it is my duty to respond to the queries, the questions raised by the distinguished Members of this House whom I value much, and their contribution only strengthen my understanding and enrich my knowledge to the best of my ability. I do candidly admit, and I do confess and I continue to confess that the U.P.A. Government do have its philosophy, and every

Government should have a philosophy. Our Government's philosophy is not to interefere in a system which is transparent, by imposing our own political agenda. No, never. I just give you one example. As a Minister, it is not my duty to interfere in the day-to-day affairs of Prasar Bharti. I have come here on behalf of the Ministry because, Prasar Bharati is created by an Act of Parliament and is therefore accountable to the Parliament through this Ministry. Only 4 times. I must say, if you count it an intererence, I did interfere, if you count it as advice, I did, if you count it an negotiation, I did. For the first time on the 60th anniversary of India's freedom, when our Prime Minister was supposed to go, and unfurl the national flag. I quietly conveyed that being the 60th year. Not only our Prime Minister, Dr. Manmohan Singh, but several other Prime Ministers also have contributed for the nation. My first interference, ensured that before Prasar Bharati shows the Prime Minister raising the flag, all the Prime Ministers, from Pandit Jawaharlal Nehru onwards, who have raised the flag, they all should also be in the featured same dimension. Cassettes will be produced. I do not know if any other Government has ever tried to give this kind of advice. No former Prime Minister can say that he was not shown. That is the first advice. If you count it as interference. "Yes, I did it. The second instance relates to the Prasar Bharti screen. When the whole world remember Mahatma Gandhi on 2nd of October, Prasar Bharti screen should continue to carry some message of Mahatmaji in the Satyagraha time and on the 60th of anniversary. The whole world was watching. I think the House has no disagreement on that. The third interference I did, was when I advised D.G. Mr. Sharma, he has retired, the then CEO, to show the younger generation of the country more about Netaji Subhash Chandra Bose. On 23rd January, I did advise Prasar Bharti to give highest prominence among the youth, through talks, any panel discussion on Netaji Subhash Chandra Bose. And the fourth time I did not interfere, I advised, and I hope it will be implemented soon. The commercial penetration of the private channel is diluting the Indian traditions and values in their own style. In prime time Doordarshan has been requested to ensure that the classical singers, the classical dancers, the classical musicians, the classical vocalists, do get a prime slot to convey their feelings both in India and outside. In the supervision of Pandit Jasrajji, this is being carried out. These are the four occassions I did convey my advice. It is not interference, and very soon, you will be glad, and appreciating, when you hear one of the finest composition of Zakir Hussain on tabla how the entire country plays the rhythm of Jai Hind right from the Kisans, to the working class, to everybody. It is being self-composed, planned by the teacher of Pandit Jasraj, Durga Jasraj. It will be done very soon. This is what we are doing. In this mannner we take the country forward, synchronising the ethos of the country's value and culture. I am not saying 'we are interfering'. We never interfered. But we can given advice.

Sir, coming back to the main text. I am very shocked that every time, the name of the former Chairman, Kamathji is being taken. It is not that since he is aging, he is being removed. No. Not at all. As I told you in the initial stage, GoM mandated by the Cabinet comprehensivel discussed the entire issue of Prasar Bharti in terms of employees, budgetary support, further rejuvenation plan, to respond to the challenge from the private television network. And these issue being with: (a) how do we dream of the top management, the core top? One is a part-timer and one is a full-timer. Part-timers is the Chairman and full-times the CEO. CEO is the main operational head to run the system. (b) the other issues; and (c) the entire network of Doordarshan along with its employees and everything. Since on the Doordarshan, on the Prasar Bharat, the GoM is yet to address the final thing, my first jobmy dear colleague here-is, to get a presentation on the economic issues to my Ministry next week, followed by my interaction with the Finance Minister. Therefore, we will go to the GoM with the issues which Taoan Kumar Senit has raised.

In so far programme and its content is concerned, we have almost completed the

programme code, a little improved than the past one with experience, and the observation of the Delhi High Court on the issue of school teacher, Mrs. Khurana. We have to act. A Government cannot sit silent. At the same time, we should not give a stick and danda to the media, 'Look here. Unless you follow me, I will take you.' That is not the way. We have to persuade. Dictation will never follow in democracy. Persuasion and negotiation is the only answer in democracy, within the parameters of the Cable Television Network (Regulation) Act, within the parameters of the content Code, within the parameters of the Programme code. There is philosophy of the UPA Government. The Prime Minister is very clear that if, in a society like India, you try to coerce with one, others will again come back; so, you try to understand the problem, negotiate and find out its solution within the rules and regulations, but don't allow then to show sex. I am thankful to the Indian media because when there was something wrong in Bombay, we did not have to dictate them. We appealed to them over the right, and they had brought a situation by which the society remained united. What is my political interest in seeing that the BJP continues to rule in Rajasthan? It is for the people to decide who will come. But when the Chief Minister "our dear sister VAsundharaji was in trouble in the recent clash between two communities, it was the Prime Minister of UPA Government who told me midnight, "Please talk to the channels. Please persuade them to see that the Saner thing is projected. One wrong thing should not be projected ten times to put the Chief Minister in trouble." Similar was the case in Punjab. It was the Prime Minister who told me, "It is not the time to see who is ruling. It is time to see that the UPA is to govern the country with amity, with unity, and your job is to persuade and negotiate with the channels whether some improvement can be done; whether they can help the Government of the State. This is the philosophy of the UPA Government. Don't try to always read between the political lines of yours and ours. There is a tangible difference. I can tell you. A number of cassettes I can present to you why we did not interfere even when the strongest criticism you offered to us or to the Government. Never, Not a single speech was ignored. Therefore, that is not the intention of our Government. I tell you the principal point in two lines who we changed.

कलराज जी बहुत अच्छा बोलते हैं। जब वे बोलते हैं तो मुझे बहुत अच्छा लगता है। कभी-कभी मैं उनकी हिन्दी का अनुकरण करने को कोशिश करता है। वे बड़ी अच्छी हिन्दी बोलते हैं। लेकिन मैं कलताज मिश्र जी को यह भी बताना चाहता है कि बहस पर लोग जब एक सीमा पर पहुंच जाते हैं. तो उनका परामर्श लेना बहत जरूरी होता है। देश के लिए उनके योगदान से इन्कार नहीं किया जा सकता है। लेकिन सामने जाने के लिए कभी-कभी जरूरत होती है कि उनकी भी कहें, आपके आराम का समय हुआ, आपकी सलाह जरूर लेंगे। लेकिन नाव की संभालने के लिए कुछ समय सीमा के अंदर किसी को खड़ा किया जाए। यह कोई गलत परम्परा नहीं है। देखिए, अटल जी, इस सदन में सब के पुण्य हैं। अटल जी आज तक भी एन डीण्ए के चेयरमेन हैं। आपने सोचा कि हमारे अटल जी, अटल जी रहें. उनकी सलाम देते रहें। वह हमारे नेता है, ठीक है, लेकिन सामना करने के लिए आडवणी जी को लाना चाहिए, क्योंकि उनसे इनकी उम्र थोड़ी कम है। यह कभी-कभी होता है, पौलिटिकल सोच में भी चिंतन होता है, प्रशासन में भी चिंतन होता है। इसलिए हमने ऐसा सोचा जिससे उनकी सेवा को छोटा नहीं किया जा सकता। लेकिन जो चेलेंज हमारे सामने आ रहा है. दनिया के सामने भी है, मीडिया वालों को यह चेलेंज है, मैंने क्री दुनिया की मिसाल दी। इसलिए जो पार्ट टाइम मैंबर होता है वह एक्जीक्यूट नहीं कतरा है, वह सलाह देता है, मीटिंग में आते हैं, चले जाते हैं और उसकी हम कम्मेल नहीं कर सकते कि फलां-फलां दिन रही। आप जानते हैं कि कभी-कभी ऐसा होता है। मेरे अंदर उनके लिए बहुत श्रद्धा है। अभी इतनी सर्दी हुई कि दिल्ली की मीटिंग शिष्ट करके हमको मुम्बई ले जाना पडा, क्योंकि उनको दिल्ली की सर्दी बदांस्त नहीं थी। We must think passionately, एक आदमी जब चला जाता है तो उसके ऊपर लोछन लगाना, उसके ऊपर कट्ट टिप्पणी करना ठीक नहीं है, चाहे वह कैसा ही आदमी हो। तो हमने ऐसी किसी मकसद से नहीं किया है। पार्ट टाइम मेंबर के साथ अगर All India Institute of Medical Sciences के इश्यू को आप कंपेयर करें तो मैं क्या कहूं, आपने गुस्से से कहा या दुख से कहा, मैं कहना नहीं चाहता हूं, लेकिन आपने जन्माष्टमी का सवाल उद्धया। आपको यह बतलाना चाहता हूं कि गुजरात की जन्माष्टमी और दुर्गाष्टमी के बारे में हरेन पाठक जी ने मेरी तारीफ की थी, लेकिन सब लोग यह भी देखना चाहते हैं कि जन्माष्टमी के दिन श्री कृष्ण जी का ताज़ कैसा सुंदर हो।(व्यवधान)

श्री विजय क्यार कपाणी: वहां चार साल बंद रहा।

श्री प्रियरंजन दास मंशी: आप सनिए न, पहले। चार साल बंद नहीं रहा। प्रसार भारती के चैनल में हर त्यौहार को लाइव दिखलाना, अगर हिन्दस्तान में इसकी परम्परा हो जाए कि जितने त्यौहार आएं सब नेशनल चैनल पर लाइव दिखलाते रहें. तो प्रसार भारती का चैनल कहां पहुंचेगा, इसके लिए सुषमा जी हमें सलाह देंगी। हर एक के महत्व को देखते हए हर किसी को एकॉमोडेट करना पड़ता है। जगन्नाथ जी की रथ यात्रा(व्यवधान) इसलिए मैं कहता है कि सब को दिखलाना है। यरू नानक जी के जन्म दिन को दिखाना है, जगन्नाथ जी की रथयात्रा को दिखना है, गरु नानक जी के जन्म दिन को दिखाना है, जगन्नाथ जी की रथयात्रा को दिखाना है, हमारे सुब्रह्मण्यम के मंदिर में जो पूजा होती है. उसको भी दिखना पड़ता है. बड़ी मस्जिद में ईद के दिन जो नमाज होती है. उसकों भी दिखना पड़ता है। सबको दिखलाकर ही प्रसार भारती चलता है। ऐसा नहीं है कि एक को शेयर करें और बाकी को मना करें। मधुरा में जो कार्यक्रम हुआ, कितनी बढिया हुआ। मैं तो पौलिटिकल बात नहीं करना चाहता है। मैंने गौरे से अन्माष्ट्यी की रात देखी. जो इतना अच्छा लगा था। कन्हैया कृष्ण जी का जो ताज है उससे बड़ा ताज और टी शर्ट लेकर आप लोग डिस्ट्रिब्य्ट कर दीजिए, मोदी जा का नाम लेकर। उस दिन तो कष्ण जी का नाम लेना चाहिए था। वह भी नहीं लिया। इसलिए मैं कहना चाहता है कि हमारी जो परम्परा है, उस परम्परा को तोड़ना नहीं चाहिए। हम कितने ही भले आदमी हों, राम नक्सी के दिन अगर आप मेरा नाम लें प्रियरंजन, प्रियरंजन, तो इस तरह से राम जी का अपमान नहीं होगा? इसलिए हम दूरदर्शन को ऐसी इंस्ट्रक्शन कभी नहीं देंगे कि किसी के त्यौहार को तुम बंद करो। संतुलित ढंग से सब को चाहिए। लेकिन अपना जो चैनल है उसके ऊपर भी नजर रखो, ताकि वह लोकप्रिय हो। मुझे इतना ही कहना है। इसलिए हमने तीने साल का ग्रेटेशन रखा। These days a younger man can contribute substantially with his ideas as a part-time Member, if he is within 70. The routine is three years. So, new dynamism is infused. It is not that we are increasing the age limit. In every corporate sector, in the media sector also, in the world-you take Australia and the BBC-you will find that 65 is the most competent age when one can deliver. In India, when we did it, we found that in almost all the public sector undertakings the head was completing his term between 65 and 68. There are examples. It is no in relation to the person concerned. कोई तो रहेगा कोई जाएगा। The most respected Chairman of the Prasar Bharati was-nobody takes his name and I am sorry that he could not complete his tenure-the legendary man of Indian journalism, a progressive secular man of Indian society, Shri Nikhil Chakravorty, He could not complete his tenure. It is not that he was irresponsible. उसी के बाद चक्कर चलता रहा, कभी पार्ट टाइम, कभी आर्डिनेंस, कभी जानबुझकर आर्डिनेंस लेप्स कर दो या इसका टाइम बढा दे, इसको सुधारने के लिए, हम लोगों ने स्टेप वन से सोचा. चेयरमैन सीईओ से हो, स्टेप ट से सोचा, जीओएम की रिकर्मडेशन के अनसार परे स्ट्रक्चर को तय करे, स्टेप थ्री से सोचा कि प्रोफेशनल थ्री विंग्स बनाये - एक प्रोग्राम विंग, एक भाकेंटिंग विंग, एक पद्धमिनिस्टेटिव विंग, इन तीनों विंग में तीन डी॰जी॰ औटेंगे और उसमें प्रोफेशनल मोटिवेशन होगा, तो आप देखिए, हमारा प्रसार भारती आगे चलेगा। There is a wrong notion in the minds of the people the Prasar Bharti TRP is low. I contest. TRP mechanism is a very dangerous mechanism. Again, I thank your party. A distinguished lady Member of your Party, not inside the House but outside, Smriti Iraniji helped me a lot giving the actual information how TRP manipulation game is going on in the country at the cost of the best programme of the public service broadcasting obligation. I was amazed by her documents. Six thousand peoples' house is chosen by few private operators to put the matter to satisfy one company. In a population of one billion, ignoring Bihar, ignoring Uttar Pradesh, ignoring North-east. the TRP mechanism is 6000 houses in few metro cities and they decide which channel is popular and

accordingly advertisement is decided. The consumer goods are sold mostly on in television screen. substantially by Doordarshan. When the people in remote areas see the soaps of Hindustan lever, it is the people of rural areas who market it, buy it. But, they are not concerned with the TRP. They are not. It is by the 6000 houses. I am trying to intervene in it. I face a lot of odds in it. Market forces are very strong in this matter. But, I again I tell you, इस पर हम पार्टी नहीं करते हैं, हमकी सबसे अच्छी सलाह आप ही की पार्टी के सदस्य ने दी है। उस सालह के बाद उनके ऊपर कितनी धमकी आ रही है, यह भी मझे मालम है। कितनी थमकी उनको दी जा रही है, उनके प्रोग्राय के ऊपर, उनके काम के ऊपर। फिर भी, I tell you, I am trying to take it very seriously and I will look into that. Today, I tell you with honesty, no less than the hon. Speaker of the other House, who else will say, said, 'I don't discourage any channel but in terms of news I only value the transparency and objectivity, free from sansani, free from braking news, free from any dhamaka is DD News'. This is what Prasar Bharti is doing with the help of the Prasar Bharti employees, the engineers. We will take care of them and I assure Tapan Senji, the moment GoM is over, I will go back to the Cabinet, when things will be finalised and I should come back and report to the House. Again, with these words, I appeal to you Sir, once again that the intention is very dynamic, progressive, not to let down anyone, not to insult anyone. Therefore, Sir, I sincerely request you that the hon. Memebrs who have their misgivings on the Ministry of I & B and the Government of UPA, to please withdraw all these misgivings, remove it. We are genuinely trying to observe impartiality in this matter so far as Prasar Bharati is concerned. Yes, somebody gets a focus. If Sushmaji had a very potential Press Conference, her serious allegation against Government level was recorded verbatim and reported to media. It is not the intention. Then the credibility will be totally destroyed. I think, you have observed it in many news items, in many programmes. Therefore, Sir, I can only submit to you that our intention was good and the Bill is really not to hit any individual but to step out once again to respond to the dynamism of Prasar Bharati and to respond to the immediate challenge. Tarlochanji,. आपने एक अच्छी बात कही है, you said about Sikh gurus. I can inform you that the UPA Government has undertaken an ambitious programme for observing 300 years of गुरु की गुदुदी, UPA Government and Maharashtra Government have a big plan at Hazoor Sahip in Nanded to receive lakhs and lakhs of people from India and abroad and a museum is being opened in Nanded also. A resource centre for Sikh studies is being opened in New Delhi too and our Government is second to none to flourish, explain, verify the Puniabis and the Puniabi language as a whole and-we are second to non. I inform you, but, I can assure you that in this matter our idea is very liberal. objective in terms of secular amity of the country. Sir. this Government, within four years, opened up the screen of Doordarshan for the cricket loving people in villages who now need not depend on satellite channels, but on Doodarshan. I faced a lot of criticism from BCCI and from many others. Ultimately, our Government took a decision that we have to ensure that common people should also enjoy it and we did it. We started 24-hour Urdu Channel; not two hours, but 24 hours. This Government did it. I tell you with all authority at my command that journalist friends from Pakistan came to India and said that the content of Urdu channel is becoming so good and if it continues to grow, some border areas of that nation -I will not name it - will stop watching their programmes and start watching our programmes. That is the credibility we are earning with the help of Parliament and people of India. We have no discrimination, Sir.

With these words, I conclude. And, I request you that the Bill be taken in its right earnestness by the entire House and pass the Bill.

MR. DEPUTY CHAIRMAN: Now, the question is:

That the Bill further to amend the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, as passed by Lok Sabha, be taken into consideration.

The motion is adopted

MR. DEPUTY CHAIRMAN: Now, we shall take up clause-by-clause consideration of the Rill.

Clauses 2 to 3were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRIYARANJAN DASMUNSI: Sir, I beg to move:

That the Bill be passed.

The question was put and the motion was adopted.

EPUTY CHAIRMAN: The House is adjourned till 11.00 a.m. tomorrow

The House then adjourned at twenty-seven minutes past four of the clock till eleven of the clock on Wednesday, the 19th March, 2008.